

IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, MUMBAI

**BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT &
BEFORE SHRI S. RIFAUR RAHMAN, AM**

आयकर अपील सं/ I.T.A. No. 1360/Mum/2020
(निर्धारण वर्ष / Assessment Year: 2011-12)

| | | |
|--|---|--|
| Bharati Mukesh Shah, A/82, Ashiyana Tower, Sodawala Lane, Borivali (west), Mumbai-400 092 | बनाम/ Vs. | ITO 2 (3), Thane, R. No. 13-B, 6 th floor, Ashar IT. Park Road No. 16Z, Wagle Estate Thane (west) Pin-400 604 |
| स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. AECPS3164D | | |
| (अपीलार्थी /Appellant) | .. | (प्रत्यर्थी / Respondent) |
| Assessee by: | None | |
| Revenue by: | Ms. Smita Verma & Shri Sunil Deshpande, DR | |

सुनवाई की तारीख / Date of Hearing: 19/03/2021
घोषणा की तारीख /Date of Pronouncement: 19/03/2021

आदेश / O R D E R

PER S. RIFAUR RAHMAN, ACCOUNTANT MEMBER:

The present appeal has been filed by the assessee against the order dated 20.12.2019 passed by Ld. Commissioner of Income Tax (Appeals)-1, Mumbai [hereinafter referred to as the "Ld. CIT (A)"] relevant to A.Y. 2011-12.

2. At the outset, when the appeal was called out for hearing, none has appeared on behalf of the assessee in spite of calls. Vide letter dated 15.03.2021, assessee submitted that it has filed the necessary declaration under Direct Tax Vivad se Vishwas Act, 2020 (Act 3 of 2020) and confirmed the receipt of Form-3 and prayer to withdraw the appeal.

3. The Ld. DR also did not object to course so suggested.



ITA No. 1360/Mum/2020
Bharati Mukesh Shah

4. In view of the above, we dismiss the appeal as withdrawn based on the letter submitted before us and assessee has filed the relevant Form No. 3 under the Vivad se Vishwas scheme, 2020.

5. In the result, the appeal is dismissed as withdrawn.

Order pronounced in the open court on 19/03/2021.

Sd/-
(MAHAVIR SINGH)
VICE PRESIDENT

Sd/-
(S. RIFAUH RAHMAN)
ACCOUNTANT MEMBER

Mumbai; Dated : 19/03/2021
Dhananjay (Sr.PS)

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)-
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार / (Dy./Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai